

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI.

Original Application No.170 of 2020 (SZ)

Tribunal on its own motion – Suo Motu  
Initiated proceedings based on the News item  
Published in the Times of India Newspaper,  
Chennai Edition dated 29.08.2020  
Under the caption “3 Suburban  
Local Bodies turn temple land into dumping yard.”

...Applicant

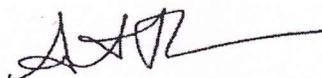
Vs

The Secretary to Government of Tamil Nadu  
Chennai, Tamil Nadu – 600 009.

...Respondents

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Filed by  
Thiru.S. Sai Sathya Jith,  
Advocate, Chennai.

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The Secy. to Government of Tamil Nadu  
Chennai, Tamil Nadu – 600 009.

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**COMPLIANCE REPORT FILED ON BEHALF OF THE 5<sup>th</sup>  
RESPONDENT - TAMIL NADU POLLUTION CONTROL BOARD.**

I, R. Sarasavani, D/o. J. Raghavan, Hindu, aged about 58 years, having my office at 76, Mount Salai, Guindy, Chennai-600032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board (TNPCB), Chennai -600 032, and filing this Compliance Report on behalf of the Respondent Tamil Nadu Pollution Control Board (TNPCB) and as such I am well acquainted with the facts of the case from the records.

2. It is respectfully submitted that this respondent was directed by this Hon'ble Tribunal in its order dated 15.12.2020 as under:

*“(iii) The Tamil Nadu pollution Control Board is directed to take appropriate action against the Moulivakkam Village Panchayat for not complying with the Solid Waste Management Rules, 2016 and also the directions issued by the Principal Bench of National Green Tribunal, New Delhi in Original Application No.606 of 2018 and file periodical report before this Tribunal regarding compliance of the directions issued by the Tribunal and*

  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMILNADU POLLUTION CONTROL BOARD,  
No.76, MOUNT SALAI, CHENNAI-600 032.

*implementation of the Solid Waste Management Rules, 2016 by Moulivakkam Village Panchayat once in three months before this Tribunal by e-filing at ngtszfilng@gmail.com."*

3. It is respectfully submitted that further vide order dated 09.05.2023, this Hon'ble Tribunal directed:

*"The Tamil Nadu Pollution Control Board was also directed to ensure proper handling of solid waste generated in the Moulivakkam and other villages and inspect and monitor the processing, no such report is filed by the Tamil Nadu Pollution Control Board."*

4. It is respectfully submitted that in due compliance with the orders dated 15.12.2020 and 9.5.2023 of this Hon'ble Tribunal, the impugned site was inspected by the officials of this respondent on 23.05.2023 reported the following:

- i) The Moulivakkam Village Panchayat having population of 12,750 comes under the jurisdiction of Kundrathur Panchayat Union and approximately 4.0 tons/day of solid waste is generated from the Moulivakkam Village Panchayat.
- ii) The solid waste generated is being collected and dumped on the banks of the Adyar River in Gerugambakkam Village, Kundrathur Taluk, Kancheepuram District without any segregation. Further the solid waste generated from other village panchayats like Iyyappanthangal, Gerugambakkam and Kolapakkam are also dumped on the above said location.
- iii) Further it was observed that no solid wastes are being dumped at S.F.No.8, Periyapanicheri Village, Kundrathur Taluk, Kancheepuram district by the above said local bodies.
- iv) The Environmental Compensation of Rs.30 Lakhs levied to the Kundrathur Panchayat Union vide TNPC Board's proceeding dated 02.02.2022 for not complying with the Solid Waste Management Rules, 2016 has not yet been remitted.

5. It is respectfully submitted that this respondent Board has sent a letter dated 13.06.2023 to the Commissioner, Hindu Religious and Charitable

Endowments Department, Chennai requesting to construct a compound wall around the land at S.F.No.8, Periyapanicheri Village, Kundrathur Taluk, Kanchipuram district belonging to Thiruthani Murugan Temple, Thiruthani to prevent dumping of any kind of solid waste.

6. It is respectfully submitted that in exercise of the powers conferred under Section 5 of the Environment (Protection) Act, 1986, this respondent has issued the following directions to the Block Development Officer, Kundrathur Panchayat Union vide proceedings dated 14.06.2023 for strict compliance:

i) The Moulivakkam, Iyyappanthangal, Gerugambakkam and Kolappakkam Village Panchayats falling under Kundrathur Panchayat Union shall comply with the provisions of Solid Waste Management Rules, 2016.

ii) The Moulivakkam, Iyyappanthangal, Gerugambakkam and Kolappakkam Village Panchayats falling under Kundrathur Panchayat Union shall ensure 100% collection of solid waste generated within their jurisdiction with proper segregation, door to door collection, processing and disposal in compliance with the provisions of Solid Waste Management Rules, 2016.

iii) The Moulivakkam, Iyyappanthangal, Gerugambakkam and Kolappakkam Village Panchayats falling under Kundrathur Panchayat Union shall stop dumping of solid waste generated within their jurisdiction at the banks of Adyar River.

iv) The Moulivakkam, Iyyappanthangal, Gerugambakkam and Kolappakkam Village Panchayats falling under Kundrathur Panchayat Union shall remove the solid waste dumped at the banks of Adyar River.

*dlar*  
18/8/23  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMILNADU POLLUTION CONTROL BOARD,  
No.76, MOUNT SALAI, CHENNAI-600 032.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstance of this case and thus render justice.

  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMILNADU POLLUTION CONTROL BOARD,  
No.76, MOUNT SALAI, CHENNAI-600 032.  
**BEFORE ME**

**VERIFICATION**

I, R. Sarasavani, D/o. J. Raghavan, working as Joint Chief Environmental Engineer, having office at No. 76, Mount Salai, Guindy, Chennai – 32, do hereby submit that the above contents are true to the best of my knowledge and belief through records.

  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMILNADU POLLUTION CONTROL BOARD,  
No.76, MOUNT SALAI, CHENNAI-600 032.

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**COMPLIANCE REPORT FILED ON  
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– TAMIL NADU POLLUTION CONTROL  
BOARD**

Advocate for Respondent: TNPCB  
Thiru.S. Sai Sathya Jith  
BSC, Chennai.

Dated:21.08.2023

Date of hearing: 23.08.2023